

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 399/99

Tuesday this the 17th day of July, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

A.L.Maniappan
S/o Lakshmanan
Junior Telecom Officer
Telex (Outdoor),
Ernakulam.

...Applicant

(By advocate Mr.M.R.Rajendran Nair)

Versus

1. The Chief General Manager, Telecom Kerala Circle, Trivandrum.
2. The General Manager, Telecom District, Kannur.
3. Union of India represented by the Secretary to Govt. of India Ministry of Communications New Delhi.
4. M/s Bharath Sanchar Nigam Ltd represented by the Chief General Manager, Telecom, Kerala Circle Trivandrum.

...Respondents

(By advocate SCGSC)

The application having been heard on 17th July, 2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

Applicant seeks to quash A-4 and to declare that he is entitled to be considered for temporary promotion on officiating basis in preference to his juniors and to direct 1st respondent to consider his case in accordance with law for promotion with all consequential benefits.

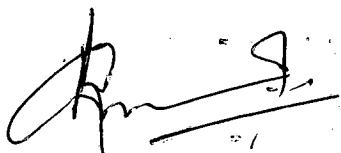
2. When the OA was taken up, learned counsel appearing for the applicant submitted that the applicant has been



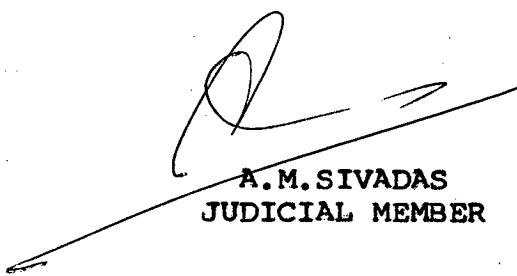
granted regular promotion subsequent to the filing of the OA and no posting order has been issued on the ground that proceedings are pending against the applicant. That being the position the OA has become infructuous.

3. Accordingly the OA is dismissed as infructuous.

Dated 17th July, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A. M. SIVADAS
JUDICIAL MEMBER

aa.

Annexures referred to in this order:

A-4 True copy of the Memo No. ST/165/B-Offg/Gr. B/98-99 II/60 dated 5.3.99 issued by the Assistant General Manager, for 2nd respondent.